

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/
listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'b1e Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.02.2020 (TUESDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh,
Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 477 of 2019	B.E Billimoria and Company Ltd. Vs. Vikram Ispat Udyog.	Dhaval Deshpande	Iswar Mohapatra
2.	Comp. App. (AT) (Ins) No. 937 of 2019	Ansal Properties & Infrastructure Ltd. Vs. MGF Developments Ltd.	Henna George	Akhil Sachar
3.	Comp. App. (AT) No. 95 of 2019	Ravinder Kumar Magoo Vs. AMA India Enterprises Pvt. Ltd. &Anr.	Rakesh Kumar	NPS Chawla
4.	Comp. App. (AT) No. 103 of 2019	With AMA India Enterprises Pvt. Ltd. Vs. Ravinder Kumar Magoo & Ors.	NPS Chawla	Rakesh Kumar

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt. Ltd.	Pradeep K. Mittal	Shashank Sharma
6.	Comp. App. (AT) No. 19 of 2020	Chander Verma Vs. Continental Construction Ltd. & Ors.	Chandan Dutta	Saurabh Kalia-R3 & R4 Swapnil Gupta-R5

For Hearing

7.	Comp. App (AT) No. 213 of 2017 Part Heard	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. With	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
8.	Comp. App. (AT) No. 296 of 2017 Part Heard	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
9.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. &Ors. With	G.Ramakrishna Prasad	K. Sharat Kumar
10.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. &Ors. With	Mohd. Wasay Khan	GouthamShivshank ar (R1 to R9), Anandh K (R19 to 22)
11.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. &Ors. With	John Mathew	GouthamShivshank ar (R2-10)
12.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshank ar
13.	Comp. App. (AT) No. 209 of 2019	Keerti Anurag Investments Pvt. Ltd. & Ors. Vs. Sai Anupama Agencies Pvt. Ltd. & Ors. With	Sourabh Gupta	Yogesh Kumar Jagia-R1&2
14.	Comp. App. (AT) No. 03 of 2020	Keerti Anurag Investments Pvt. Ltd. and Anr. Vs. Sai Anupama Agencies Pvt. Ltd. and Anr.	Sachin Midha	Yogesh Kumar Jagia-R1&2

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By Order**-sd/-
Registrar**